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12.09 hrs.

Title: Nomination of two members of the Lok Sabha to the National Shipping Board.

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Madam, I beg to move the following:-

"That in pursuance of clause (a) of sub-section (2) of section 4 of the Merchant Shipping Act, 1958, read with sub-rule (2) of rule 4 of the National Shipping Board Rules, 1960, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the National Shipping Board for the remaining term of the Board, *i.e.* upto 31 August, 2010, subject to the other provisions of the said Act and the rules made thereunder."

MADAM SPEAKER: The question is:

"That in pursuance of clause (a) of sub-section (2) of section 4 of the Merchant Shipping Act, 1958, read with sub-rule (2) of rule 4 of the National Shipping Board Rules, 1960, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the National Shipping Board for the remaining term of the Board, *i.e.* upto 31 August, 2010, subject to the other provisions of the said Act and the rules made thereunder."

The motion was adopted.
